## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 3304

TO BE ANSWERED ON THE  $7^{\text{TH}}$  AUGUST, 2018/SHRAVANA 16, 1940 (SAKA) OUTSTANDING AMOUNT TO CISF

3304. SHRIMATI K. MARAGATHAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Industrial Security Force (CISF) has threatened to pull out from airport security duties owing to huge outstanding amount to be paid by the Airports Authority of India;
- (b) if so, the details thereof;
- (c) whether negotiations were held at the top levels to sort out the issue amicably; and
- (d) if so, the details thereof?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

- (a) & (b) As per policy of Government of India, CISF operates on cost reimbursement basis. Cost of CISF's deployment is to be borne by the respective organisations.
- (c) & (d) Discussions on outstanding dues with the Ministries and organisations concerned are held from time to time.

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